

on scheme for development of inland fisheries. The amount earmarked for the development of inland fisheries in the Fourth Plan is Rs. 17.05 crores. The Scheme include development and exploitation of reservoirs, intensification of fish culture, reclamation of fallow waters, development of riverine fisheries, increase in fish seed production, construction of nursery farms etc. The target of annual inland fish production at the end of the Fourth Plan is 8 lakh tonnes.

The annual catches in the inland fisheries Sector have increased from 2.80 lakh tonnes in 1960 to 6.93 lakh tonnes in 1969. In 1970, it is estimated that the inland fish production will have reached a level of about 7 lakh tonnes.

The trend of annual inland fish production from 1960 to 1970 is as indicated below :

<i>Year</i>	<i>Production (in lakh tonnes)</i>
1960	2.80
1961	2.77
1962	3.30
1963	3.96
1964	4.60
1965	5.07
1966	4.77
1967	5.37
1968	6.22
1969	6.93
1970 (Estimated)	7.00

Pisciculture in Irrigation Tanks and Wells

4288. SHRI D. K. PANDA : Will the Minister of AGRICULTURE pleased to

state :

(a) whether Government have any scheme under consideration to introduce pisciculture in irrigation tanks and wells throughout the country ; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) and (b). There is no Central scheme under consideration for introduction of fish culture in irrigation tanks and wells. The programme of increasing inland fish production in the State plans includes pisciculture in irrigation tanks and wells. Most of the State Governments have formulated separate schemes for development of fish culture in irrigation tanks and reservoirs, the scale of operations depending on resources available. The main activity under the programme is, in essence, stocking of the irrigation tanks and reservoirs with quick growing fish seed. In some States large irrigation wells are similarly stocked. Special Nursery Centres to rear fish Seed are established for the purpose.

Non-Payment of Workers' Wages by Bokaro Colliery, Bihar

4289. SHRI MADHURYA HALDAR : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the management of Bokaro Colliery, (Bihar) are refusing to pay workers' wages for the last so many weeks from the month of May ;

(b) if so, the reasons therefor ; and

(c) the steps taken by Government to force the management of the Bokaro colliery to pay workers' wage dues ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) There are no such complaints.

(b) and (c). Do not arise.

Supply of Raw Materials by local petty contractors to H.E.C., Ranchi

4290. SHRI MADHURYA HALDAR : Will the Minister of STEEL AND MINES be

pleased to state :

(a) whether at present raw materials are being supplied to the Moulding Shop of Heavy Engineering Corporation, Ranchi by local petty contractors ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL & MINES (SHRI SHAH NAWAZ KHAN) : (a) and (b). Raw materials for Moulding Shop are being procured from twelve firms including two local ones. Orders for supplies have been given to the firms based on their capacity, suitability of delivery dates and competitive quotations.

Implementation of Employees Family Pension Scheme, 1971

4291. SHRI S M. BANERJEE : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Employees Family Pension Scheme 1971 has been implemented in all States ;

(b) if not, the reasons therefor ;

(c) the names of the States who have not implemented the Scheme ; and

(d) the names of the Industries which have implemented the scheme ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R K. KHADILKAR) : (a) to (d). The Employees' Family Pension Scheme, 1971 has been framed under Section 6 (A) of the Employees' Provident Funds and Family Pension Fund Act, 1952 which extends to the whole of India except the State of Jammu and Kashmir. This Scheme has been brought into force from 1-3-71 and it is applicable to the employees of factories and other establishments to which the said Act applies, provided they are members of the Employees' Provident Fund or of Provident Funds exempted under Section 17 of the Act.

कोयला खानों के कर्मचारियों के लिए कल्याण कार्य

4292. श्री हामोदर पांडे : क्या अम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कोयला खान कल्याण संगठन में वित्तीय संकट होने के कारण कोयला खानों के कर्मचारियों के लिए किए जा रहे कल्याण-कार्यों में काफ़ी कटौती कर दी गई है ; और

(ख) यदि हाँ, तो उक्त संगठन की वित्तीय स्थिति में सुधार करने हेतु सरकार द्वारा क्या कार्यवाही की जा रही है ?

अम और पुनर्वास मंत्री (श्री अर० के० खाडिलकर) : (क) कोयला खान श्रमिक कल्याण निधि के सामान्य कल्याण लेखे में कमी के कारण, कुछ कल्याण योजनायें जो अधिक महत्वपूर्ण या अधिक लोकप्रिय नहीं हैं, समाप्त कर दी गई हैं या इस समय कम कर दी गई हैं।

(ख) निधि की वित्तीय स्थिति को सुधारने के लिए किफायत के विभिन्न उपाय लागू किए जा रहे हैं। इसके अतिरिक्त, निधि के साधनों को बढ़ाने के उपायों पर भी विचार किया जा रहा है।

Transporting of Foodgrains by Road

4293. SHRI N. K. SANGHI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether in view of the continued shortage of railway wagons for the last three years, the Government have considered the desirability of its own road transport arrangement for transporting foodgrains from Haryana and Punjab to U.P., Rajasthan and West Bengal ; and

(b) whether at present the road transport is being utilized for transporting foodgrains and if so, the total expenditure incurred on this account for the last three years,